

the true facts of the disease and its curability.

[*Translation*]

Lower Rates of Land by DDA

4848. SHRI KAMLA PRASAD RAWAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to lower the rates of land for educational institutions increased in the past by the D.D.A.; and

(b) if so, the details of the proposed rates of land in North, South, East and West Delhi respectively?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). No such proposal is being considered by the Government at present.

[*English*]

Appointment of I.A.S. Administrator in C.P.W.D.

4849. SHRI A. JAYAMOHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is a continuous agitation by the Junior Engineers and workers in the C.P.W.D.;

(b) if so, the main cause of such unrest;

(c) whether the posts of D.G. (W) are Administrative and can be efficiently performed by an experienced Administrator; and

(d) if so, whether Government propose to appoint I.A.S. Officers to head the

C.P.W.D. and the DDA on an experimental basis?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). The CPWD Junior Engineers' Association and the unions representing the workers in the Department have been holding demonstrations, off and on, in support of their demands, viz. grant of the higher pay scale to all Junior Engineers, fixed travelling allowance, payment for the strike period, cadre review etc., payment of equal pay for equal work to Muster Roll workers from the respective dates of their employment, payment of over time wages on the revised pay scales to the workers with effect from 1.1.86, payment of bonus to them. etc.

(c) The post of Director General (Works) is of techno-administrative nature requiring experience in both technical matters and administration.

(d) There is no proposal to appoint an I.A.S. officer to head the C.P.W.D. The DDA is already headed by an officer belonging to the Indian Administrative Service.

[*Translation*]

Inclusion of Gwalior under N.C.R.

4850. SHRI KRISHNA PRATAP SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have recently taken a decision to include more cities and towns, specially Gwalior area, in the National Capital Region; and

(b) if so, the considerations on which the decision has been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT